# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 2046**

## TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2023

## **REDUCTION IN AREA OF AGRICULTURE LAND**

2046. SHRI UPENDRA SINGH RAWAT:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the area of agriculture land in the country is continuously declining;

(b) if so, the details thereof along with reasons therefor, State/UT-wise particularly in Uttar Pradesh;

(c) the reasons for decreasing cultivable land during each of the last three years and the current

year, State/UT-wise; and

(d) the details of the steps taken by the Government to preserve the agriculture land in the country?

## ANSWER

# MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per the Land Use Statistics-at a Glance 2011-12 to 2020-21(latest available), Statewise details of agricultural land/cultivable land/arable land in the country from the year 2018-19 to 2020-21 are at **Annexure**.

(d): As per the Seventh Schedule of Constitution of India, land is a State subject. Therefore, State Governments are to take suitable steps to check diversion of arable land for commercial, non-agricultural purposes. However, Government of India supplements the efforts of States, through appropriate policy measures and budgetary support. Under the National Policy for Farmers – 2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction. National Rehabilitation and Resettlement Policy – 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land and acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum or avoided, to the extent possible.

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Q. No. 2046 due for answer on 01.08.2023

State-wise details of Agricultural Land/Cultivable land/Arable land in the country from the year 2018-19 to 2020-21

Name of State		(thou	sand hectares)
	Year		
	2018-19	2019-20	2020-21
ANDHRA PRADESH	8997	8828	8817
ARUNACHAL PRADESH	424	424	431
ASSAM	3305	3296	3295
BIHAR	6573	6557	6541
CHHATTISGARH	5570	5551	5542
GOA	197	141	141*
GUJARAT	12397	12388	12462
HARYANA	3817	3794	3847
HIMACHAL PRADESH	816	821	821
JHARKHAND	4319	4280	4319
KARNATAKA	12830	12843	12846
KERALA	2235	2232	2229
MADHYA PRADESH	17121	17183	17449
MAHARASHTRA*	20719	20589	20509
MANIPUR*	448	338	417
MEGHALAYA	1011	1010	1010
MIZORAM*	367	367	367
NAGALAND	678	676	674
ODISHA	6675	6699	6654
PUNJAB	4233	4238	4237
RAJASTHAN	25484	25475	25473
SIKKIM*	97	97	97
TAMIL NADU	8109	8108	8106
TELANGANA	6767	6785	6717
TRIPURA	270	270	270
UTTARAKHAND	1548	1545	1544
UTTAR PRADESH	18775	18614	18614*
WEST BENGAL	5615	5608	5602
A&N ISLAND*	28	28	28
CHANDIGARH*	1	1	1
D and N HAVELI and D and D		23	23
D & N HAVELI	20		
DAMAN & DIU	3		
DELHI*	53	53	53
JAMMU & KASHMIR	1091	1071	1074
LADAKH*		28	28
LAKSHADWEEP	3	2	2
PUDUCHERRY	28	28	28
ALL INDIA	180624	179992	180266

\*Provisional

Note: Blank space denotes not available or no reporting of data from the States/UTs Source: ES&E Division, DA&FW, Ministry of Agriculture and Farmers Welfare